

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General camp at Srinagar)

ORDER

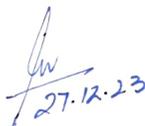
No:1534 of 2023/RG

Dated: 27.12.2023

In the interest of administration, Shri Om Prakash Thakur, Additional District and Sessions Judge, Pulwama, is transferred and posted as District Judge, Leave Reserve, High Court Wing Jammu against the available post.

Besides, Principal District and Sessions Judge, Pulwama, shall hold the additional charge of the Court of Additional District and Sessions Judge, Pulwama till further orders.

By Order.

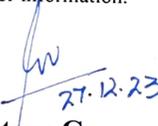

(Shahzad Azeem)
Registrar General

No:-57962-58000(A) /RG/GS

Dated:- 27.12.2023

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
8. Member Secretary, J&K Legal Services Authority, Jammu.
9. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu
10. Principal District and Sessions Judge, Pulwama.
11. Concerned Officer _____
..... for information and necessary action.
12. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh.
13. Secretary, High Court Legal Services Committee, Jammu;
14. Joint Registrar Judicial/Protocol, High Court of J&K and Ladakh, Jammu/Srinagar.
.....for information.
15. Director Finance, High Court of J&K and Ladakh, Jammu.
16. Account Officer, High Court of J&K and Ladakh, Jammu/Srinagar.
..... for information and necessary action.
17. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
18. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
19. Incharge Statistical Section, High Court of J&K and Ladakh, Main Wing, Jammu for information.
20. Order book.


Registrar General